

WRIT PETITION (S)

FILING NUMBER: 2647/2020

Dr. PRITI SRIVASTAVA

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Subject may be mentioned on presentation form.
2. Presentation form may be signed by Ld.Adv.
3. Address of respondent no.7 may be mentioned with P.O, P.S.
4. Page no 20 may be tagged in proper place.
5. Word 'True' and affidavit date may be mentioned in para 4 of affidavit.
6. All Annex may be certified to be true.
7. Execution date of VAK may be mentioned.
8. Statement regarding acceptance of VAK may be mentioned on the back of VAK.
9. Letter no. 140 Dated 08.06.16 in subpara 21, index does not find in Annex3. It may be verified or same may be given by S/A.
10. Letter no. 853(18) Dated 11.09.18 in para/subpara23, index and synopsis does not find in Annex 4. It may be verified or same may be given by S/A.
11. T/C of page no37 may be given.
12. F/C or T/C of page no. 38 to 40, 47 to 50 may be given.

Saket Kumar Singh

11/06/2020.